

(b) the reasons for the delay in giving the connections?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a)

Gurdaspur .. 181

Hoshiarpur .. 49

(b) The resources available are limited and additional connections are authorised as and when materials can be allocated for individual systems.

Punishment awarded to Railway Employees

1515. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) the number of employees punished for various offences, including sleeping while on duty either by stoppage of increment or by fine, on the Northern Railway during 1958 and 1959 (upto 30 November, 1959) Division-wise and Class-wise; and

(b) the amount of money collected or saved by way of (i) fines, and (ii) stoppage of increments, Class-wise, during the same period?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). Information is being collected and will be laid on the Table of the Sabha as soon as possible.

D. S. Office, Ferozepore Division

1516. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) the number of Class IV employees appointed by D. S. Office of Ferozepore Division of the Northern Railway during the year 1958-59;

(b) the number of employees belonging to Scheduled Castes among them; and

(c) the number of those who come from Ferozepore Division?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 239.

(b) 89.

(c) 209.

Co-operative Rice-milling Units in Punjab

1517. Shri D. C. Sharma: Will the Minister of Community Development and Co-operation be pleased to state:

(a) the number of co-operative rice-milling units for which the Government of Punjab have so far sought financial assistance or loan;

(b) the number of rice-milling units in Punjab State at present; and

(c) what will be their number by the end of Second Five Year Plan period?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) 5.

(b) 1725.

(c) 1900.

P. and T. Boards and Committees in Punjab

1518. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that some Committees and Advisory Boards have been formed by the Posts and Telegraphs Department in Punjab State during the current year;

(b) whether any Members of Parliament or State Assembly have been nominated on them; and

(c) if so, the political party to which they belong?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) No Committee or Advisory Board was formed by the P. & T. Department in Punjab State during the year 1959. The following Advisory Committees formed prior to 1959 however continue to function in the State:

(i) One Regional P. & T. Advisory Committee.

(ii) One Telephone Advisory Committee.